

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 08.05.2019

NOTICE

Take notice that the following matters listed on 09.05.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)
2.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhhar Rao
3.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
4.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	Bina Gupta	Samar Bansal (R-CCI)
5.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R-CCI)
6.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R-CCI)
7.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R-CCI)
8.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors.	Vaibhav Gaggar	Samar Bansal (R-CCI)

		With		
9.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Saurabh Mishra-CCI
10.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With	Bina Gupta	Pankaj Seth-R1
11.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Samar Bansal
12.	Competition Appeal (AT) No. 02& 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	Saurabh Mishra (R-CCI)

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By Order
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